

Read :- Letter bearing no. Insp-1/132/2020, dated 27th November, 2020, received from the Registrar (Inspection – I), High Court, AS, Mumbai, through which new SOP to be followed w.e.f. 01.12.2020 is sent..

-:: Order ::-

In light of instructions contained in High Court letter under reference and the SOP annexed thereto, it is directed that all Courts in Nanded Judicial District shall start regular functioning with effect from 01.12.2020 in two shifts.

In each shift the Judicial working hours shall be of 2^{1/2} hours (i.e. from 11.00 a.m. To 01.30 p.m. and from 02.00 p.m. to 04.30 p.m.) with 100% presence of the Judicial Officers and the staff in each shift.

Copy of SOP under reference, which contains certain other directives, is enclosed herewith for ready reference. All Judicial Officers working in Nanded District are called upon to go carefully through the enclosed SOP and to scrupulously follow all the directions given therein.

They are further called upon to bring the contents of instant order and the enclosed SOP to the members of the Bar Associations functioning at their respective station and to request them to strictly follow the instructions contained therein.

District Court, Nanded.)
November 27th, 2020.)

S.R. Jagtap
(S.R. Jagtap) 27/11/2020
Principal District Judge, Nanded.

Endorsement No. ADM/Covid-19/B-4(i)/7079/2020.

C.f.w.cs. for information & further necessary action to :-

- The District Judge-1, Nanded / Biloli / Bhokar / Kandhar.
- The District Judge-2 / 3 , Nanded
- The Ex. Joint District Judge-1, Nanded. (P.O. Shri A.R.Dhamecha)
- The Ex. Joint District Judge-1, Nanded. (POCSO)
- The Ad-hoc, District Judge-1, Nanded / Kandhar.
- The Ad-hoc, District Judge-2, Nanded / Kandhar Link Court, Mukhed

- The Civil Judge, Senior Division, Nanded / Biloli / Bhokar / Kandhar.
- The Civil Judge, Senior Division, Link Court, Mukhed.
- The Joint / 2nd / 3rd / 4th and 5th Jt. Civil Judge, Senior Division, Nanded
- The Chief Judicial Magistrate, Nanded.
- The Secretary, District Legal Services Authority, Nanded.
- The Civil Judge, J.D. and J.M.F.C., Mahur / Kinwat / Himayatnagar / Hadgaon / Ardhapur / Loha / Degloor / Naigaon (Bz) / Mudkhed / Umri / Dharmabad.
- The Jt. Civil Judge, J.D. and J.M.F.C., Nanded / Biloli / Bhokar / Kandhar / Mahur / Kinwat / Hadgaon / Loha / Mukhed / Degloor / Naigaon (Bz).
- The 2nd Jt. Civil Judge, J.D. and J.M.F.C., Nanded / Biloli / Kandhar /Loha/Mukhed.
- The 3rd / 4th / 5th / 6th / 7th / 8th Jt. Civil Judge, J.D., Nanded.
- The Superintendent of Police, Nanded.
- The District Government Pleader, Nanded.
- The President, Bar Association, Nanded.

Copy to :-

- The Registrar, District Court, Nanded.
- The Superintendent, JW/ TW, District Court, Nanded.
- The Assistant Superintendent, C&F / Construction / STB District Court, Nanded.
- Copy be published on the web site of District Court, Nanded.
- Copy be kept with the Muster Roll of District Court, Nanded.
- Copy be affixed on the notice board of District Court, Nanded.

District Court, Nanded.)
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November 27th, 2020.)

S. S. S. S.
27/11/2020
Principal District Judge, Nanded.